

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 855**

**TO BE ANSWERED ON THE 14<sup>TH</sup> DECEMBER, 2022/ AGRAHAYANA 23, 1944  
(SAKA)**

**ARDH SAINIK WELFARE BOARDS**

**855 SMT. PRIYANKA CHATURVEDI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Ministry is considering establishing the Ardh Sainik Welfare Board on the lines of Haryana Government in other States;**

**(b) if so, the details thereof;**

**(c) if not, the reasons therefor;**

**(d) whether there is any proposal in consideration for establishment of Ardh Sena Flag Day Fund; and**

**(e) if so, the details thereof and, if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) (b) & (c): The Ministry has already established the Welfare and Rehabilitation Board (WARB) to look after the welfare and rehabilitation of retired CAPFs personnel and their families including NoKs of deceased/disabled personnel. Welfare and Rehabilitation Board (WARB) has further designated State Welfare Officers (SWOs) and District Welfare Officers (DWOs) in States/UTs.**

**(d) & (e): There is no common flag representing all Central Armed Police Forces (CAPFs) & Assam Rifles (AR). Each CAPF has its own flag and celebrates its raising day separately.**

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